

(b) Does not arise.

(c) and (d). There is an approved 6th Plan scheme to establish a local radio station with 1 K.W. M.W. transmitter, multi-purpose studios and staff quarters at Keonjhar in Orissa. The scheme is, presently, under implementation.

[*Translation*]

GSi Survey in Mandla District in Madhya Pradesh

4102. SHRI M. L. JHĪKRAM : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether any Geological Survey has been conducted in Mandla district in Madhya Pradesh so far and, if so, when and the results thereof; and

(b) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir. Geological surveys in connection with investigation for bauxite and under the programme of systematic geological mapping have been conducted in parts of Mandla district in the past as well as during field seasons 1985-86 and 1986-87. The important occurrences of bauxite deposits occur in parts of Amarkantak plateau, Khamera-Khapripani and Chara areas of Mandla district. Minor occurrences of manganese ore and mica are reported in Magdora and Kanha-Gastora areas respectively.

(b) Question does not arise.

[*English*]

Fisheries Development Boards in States

4103. SHRI V. S. KRISHNA IYER : Will the Minister of AGRICULTURE be pleased to state :

(a) whether all the States in the country are having fisheries development boards or corporations;

(b) if not, the States having such development boards/corporations; and

(c) the steps taken to ensure that all the States have their own boards/corporations ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) Gujarat, Maharashtra, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa, West Bengal, Madhya Pradesh, Uttar Pradesh, Bihar and Assam are having fisheries development Corporation.

(c) All the States are encouraged by the Central Government to have fisheries development Corporation for the purpose of increasing fish production, fish processing and marketing. These aspects are discussed at the Central level meetings/workshops.

Decline in Shrimp Catch off Orissa Coast

4104. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the decline in Shrimp Catches off the Orissa coast during the last two years;

(b) whether Government have assessed its reasons;

(c) to what extent the foreign chartered fishing boats are responsible for this decline;

(d) whether Government propose to postpone the entry of joint venture vessels into the West Coast and Bay of Bengal waters;

(e) whether Government have taken action on the representations received from small boat owners against opening up of hitherto closed waters to joint ventures; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). Available data on the Shrimp catch off the Orissa coast do not indicate any decline in the total Shrimp catch from Orissa during the last two years.

(c) As per the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Rules, 1982, the chartered foreign fishing vessels are prohibited from undertaking Shrimping operation for the Exploitation of coastal shrimp.

(d) to (f). while finalising the guidelines on the new policy of joint ventures in deep sea fishing, which is yet to be announced, the suggestions received from various quarters would be considered.

Single Window System in Andhra Pradesh

4105. SHRI M. RAGHUMA REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have agreed in principle for cooperative single window system in Andhra Pradesh;

(b) when Government propose to operate this scheme; and

(c) the total allocation made for the scheme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c). The Central Government have decided that there is no objection to the proposal of the Government of Andhra Pradesh for integration of short term and long term cooperative credit structures at the district level and downwards to be taken up for implementation in a phased manner. No final decision has been taken by the State Government on the date for implementation

of the proposal. Government of India will not make any allocation of funds for the scheme.

Mayors Conference

4106. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether a meeting of the Central Council for Local Self Governments and Urban Development and the Executive Committee of All India Council of Mayors was held in Delhi in October, 1986;

(b) whether the meeting recommended non-abolition of octroi; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes Sir.

(b) Yes, Sir, a resolution was passed to that effect.

(c) The matter is under active consideration of the Government.

Development of Mango Cultivation

4107. SHRI N. DENNIS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether steps have been taken by Government for the development of mango cultivation in the country; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). (i) Government of India is implementing a scheme through National Horticulture Board for production and supply of quality planting material in respect of mango and other fruits.